

SHRI UMA SHANKAR DIKSHIT: We do not have this latest information which the hon. Member has just given about the rate of the capitation fee having gone up to Rs. 25,000 or Rs. 30,000. The information available with the Ministry is that in no case is it more than Rs. 10,000. We have taken note of the information given by the hon. Member and we shall certainly inquire into the matter and take whatever remedial measures are possible.

SHRI JYOTIRMOY BOSU: May I know whether it is a fact or not that a deputation of the students of the Pataliputra Medical College had called on the hon. Minister and made a representation to him, and arising out of that, whether in view of the fact that the college has got Rs. 60 lakhs in the bank out of the collections made from the students including foreign students, Government would tell us here and now whether they are going to take over this medical college so that the students are not obliged to remain frustrated and dejected?

SHRI UMA SHANKAR DIKSHIT: The deputation to which the hon. Member refers did meet me, and I had promised to go into the matter, and after contacting the people concerned to find a solution. In fact, I wanted to find a solution, but afterwards some boys came and told me that the Government of Bihar had already taken over the college, and, therefore, there was no such problem any more. Therefore, I gave up the matter. Therefore, there is no question now. If any question arises, I shall certainly take personal interest in the matter.

SHRI ATAL BIHARI VAJPAYEE: This is also a Rs. 60 lakhs question.

DR. MELKOTE: Is it not a fact that in the past Government had held out assurances several times on the floor of this House that they would not allow the capitation fees to be taken and that no more mushroom colleges of this type would be allowed to come up? Is it not a fact that many more such colleges have come up and many such colleges have been collecting such funds even now?

SHRI UMA SHANKAR DIKSHIT: It is a matter of legislative measure which the hon. Member is suggesting, we can consider it on our own or on the basis of the strength of feelings expressed in this House. But I am

not aware of any such decision and no further opening of such colleges would be allowed. There is no such law under which such a provision can be implemented.

So far as the States are concerned, most of these colleges are functioning precisely because the State universities affiliate these colleges. It is, therefore, primarily a matter for the States to consider and the Centre cannot just ride roughshod over the opinions, views and policies of the State Governments.

SHRI VAYALAR RAVI: There are newspaper reports which indicate that after this unholy episode of the Pataliputra Medical College, a new medical college has sprung up in Patna, with which have been associated some names of public importance. I find even the name of our hon. Speaker mentioned as a patron. How can we allow such colleges to come up based merely on donations? Will Government look into this and stop such malpractices?

SHRI K. LAKKAPPA: The Speaker's name should not be dragged into this.

SHRI UMA SHANKAR DIKSHIT: I have already explained Government's policy.

### डी० आई० जेड क्षेत्र, नई दिल्ली में बहुमंजिले भवनों का निर्माण

\* 459. श्री रामचन्द्र विकल : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि डी० आई० जेड क्षेत्र, नई दिल्ली, में टाइप चार के आठ मंजिला क्वार्टरों के निर्माण में कितना समय लगने की सम्भावना है ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): 94 Type IV quarters (8 storeyed) now under construction in the DIZ area are expected to be completed by 1972.

श्री रामचन्द्र विकल : क्या निर्माण और आवास मंत्री बतायेंगे कि नयी दिल्ली में बनने वाले क्वार्टरों की निर्धारित अवधि क्या थी और उसमें देरी होने का क्या कारण है ?

श्री आई० के० गुजराल : देरी कोई ज्यादा

तो नहीं हुई, थोड़ी-सी हुई है क्योंकि स्टील की सप्लाई में मुश्किल आ रही थी।

**श्री रामचन्द्र विकल :** क्या निर्माण और आवास मंत्री बतायेंगे कि ये क्वार्टर बनने के बाद जनता को किराये पर दिये जाने वाले हैं या सरकारी कर्मचारियों को दिये जायेंगे ? ये क्वार्टर किस उद्देश्य से बनाये गए हैं ?

**श्री आई० के० गुजराल :** गवर्नमेन्ट एम्प्लॉईज़ को दिये जायेंगे।

**श्री सोहन लाल :** क्या आवास मंत्री बतायेंगे कि चार-पांच साल से शादी खामपुर में चार मंजिले क्वार्टर बनने के बाद खाली पड़े हुए हैं उसका क्या कारण है ? अभी तक वे खाली क्यों पड़े हुए हैं ?

**अध्यक्ष महोदय :** इस सवाल को किसी और वक्त पूछ लें। यह सवाल तो बनने वालों के बार में है। . . . (व्यवधान) . . .

SHRI I. K. GUJRAL: No, these quarters which I think the hon. member is referring to, do not belong to Government.

**बिड़ला भवन को महात्मा गाँधी स्मारक का रूप देना**

\* 461. **श्री हुकम चन्द कछवाय :** क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिड़ला भवन को महात्मा गाँधी स्मारक का रूप देने के लिये वित्तीय वर्ष 1971-72 में कोई राशि नियत की गई है; और

(ख) यदि हां, तो इस सम्बन्ध में कितना व्यय होगा ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) and (b). Rs. 35 lakhs have been provided for expenditure in the financial year 1971-72 for acquiring Birla Bhawan for its conversion into a Memorial to Mahatma Gandhi. The proceedings for

acquisition under the Land Acquisition Act are being taken by the Delhi Administration. At this stage, the amount that will actually be spent cannot be indicated.

**श्री हुकम चन्द कछवाय :** मैं आपके द्वारा मंत्री महोदय से जानना चाहता हूँ कि जब बिड़ला जी ने कह दिया कि हम बिड़ला भवन देने के लिए तैयार हैं तो उसको अपने कब्जे में लेने के रास्ते में सरकार को कौन सी दिक्कत सामने आ रही है ? अभी तक सरकार ने उसको लिया क्यों नहीं है ?

**श्री आई० के० गुजराल :** इस हाऊस में दो एक दफा पहले बात हुई थी और आनरेबिल मेम्बर को याद होगा कि बिड़ला जी ने जो आफ़र भेजा था उसमें कुछ शर्तें थीं और उन शर्तों के ऊपर लेना मुश्किल था। इसलिए यह ठीक समझा गया कि उसको एक्वायर कर लिया जाये।

**श्री हुकम चन्द कछवाय :** अभी मन्त्री महोदय ने कहा कि उन्होंने कुछ शर्तें रखी थीं तो क्या मंत्री महोदय उन शर्तों को बतायेंगे ताकि सदन को जानकारी हो सके ?

दूसरी बात मैं यह जानना चाहता हूँ कि इसके बनने में कितना समय लग जायेगा—क्या इसका कुछ अन्दाज़ है।

**अध्यक्ष महोदय :** यह तो हाऊस में काफी डिस्कस हो चुका है। . . . (व्यवधान) . . .

SHRI I. K. GUJRAL: Dealing with the second question of my hon. friend first, I cannot indicate just now the time that will be taken to complete the memorial for two reasons. One is that the acquisition is not yet complete, and the second is that we will then work out the details as to what is to be done there as a memorial.

So far as the first question is concerned, the hon. Member will recall that this was discussed in this House some time ago. First there was difficulty about fixing of price. Second, there was a demand for giving of alternative land. All these things were discussed from time to time and before this House was re-constitu-